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NATIONAL COMPANY. LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.149/BB/ 2017	-	Admission	Rule 4(b)	VM Confestionery Ltd. Vs. ROC, ESIC & PF, Karnataka

SL.	NAME (IN CAPITAL)	
NO.	& PHONE NUMBER	

REPRESENTATION TO WHOM

SIGNATURE

1. S. A.H ROZVÍ 9845049766

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ORDER

Matter is listed today for hearing regarding admission of the petition. List it on 02.02.2018.

Member (T)

Member (J)